Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the details of financial assistance provided to the Skill Development Centres of Bihar, West Bengal, Maharashtra, Haryana and Jammu and Kashmir during the last three years; and

(b) the criteria adopted for monitoring and vigilance of grants provided to the said centres including Sitamarhi, Hooghly, Amravati, Sonipat and Bhagalpur, district-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI RAJEEV CHANDRASEKHAR)

(a) Under the Govt. of India’s Skill India Mission (SIM), the Ministry of Skill Development and Entrepreneurship (MSDE) delivers skill, re-skill and up-skill training through an extensive network of skill development centres/institutes under various schemes, viz. Pradhan Mantri Kaushal Vikas Yojana (PMKVY), Jan Sikhshan Sansthan (JSS), National Apprenticeship Promotion Scheme (NAPS) and Craftsman Training Scheme (CTS) through Industrial Training Institutes (ITIs), to all the sections of the society across the country. The SIM aims at enabling youth of India to get future ready & industry ready skills.

The funds under these schemes are released to State Governments and not to districts. The funds released under PMKVY, JSS and NAPS Schemes of MSDE during the last three years (2020-21, 2021-22 and 2022-23) are as under:

<table>
<thead>
<tr>
<th>Name of Scheme</th>
<th>Fund Released</th>
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<tbody>
<tr>
<td></td>
<td>Bihar</td>
</tr>
<tr>
<td>PMKVY</td>
<td>141.72</td>
</tr>
<tr>
<td>JSS</td>
<td>26.47</td>
</tr>
<tr>
<td>NAPS</td>
<td>2.58</td>
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</tbody>
</table>

Day-to-day administration as well as financial control in respect of ITIs lies with the respective State Government/Union Territory Administration.
(b) A uniform policy for monitoring and vigilance of schemes is followed across different states/UTs and also the Districts. Under PMKVY, empaneled training centres are being monitored effectively through various methodologies including information technology (IT) interventions and other measures, namely, self-audit reporting, call validations, surprise visits and monitoring through the Skill India Digital (SID), Skill Management and Accreditation of Training Centres (SMART), Aadhaar Enabled Biometric Attendance System (AEBAS), etc.

Under the scheme, PMKVY Monitoring Committee review and formulate framework on the critical cases related to monitoring issues of the stakeholders. Also, the Committee has formulated penalty grid for taking action against erring / non-compliant training centres / stakeholders.

Under JSS, Directorate of Jan Shikshan Sansthan monitors the JSS scheme through review meetings and online web portal (jss.gov.in). In cases where the parent body/JSS is found violating the guidelines or involved in serious financial irregularities/continued poor performance in the implementation of the scheme, the Grants-in-aid is discontinued, and the process of de-recognition/termination is initiated.

Under NAPS, stipend support for apprentices was released as reimbursement, on the basis of apprenticeship contracts entered between the candidate and the establishments and submission of proof of the stipend paid by the establishment. From 2023-24 (July 2023), stipend support is being released directly into the bank accounts of apprentices through Direct Benefit Transfer (DBT).

As stated above day to day administration as well as financial control in respect of ITIs lies with State Government/Union Territory Administration. However, under Skill Strengthening for Industrial Value Enhancement (STRIVE) project, financial support is provided by the Government of India for upgradation of labs, equipment and tools of ITIs for upgradation of quality and enhancing the industry relevance of training. Financial assistance is provided based on achievement of their performance indicators and monitoring of physical targets is done through NCVT MIS portal, regular meetings and follow up.

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